

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

17. C.P.(IB)-285(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- Titan Contracting Services LLP**  
**V/s**  
**Xrbia Developers Limited**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Pratik Panday i/b Vineet J. appeared for the Operational Creditor and Counsel, Jill Rodricks appeared for the Corporate Debtor. Heard, Counsel for both the parties for a considerable time and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**